

Annexure-4 Name of the Corporate Debtor: M/s Dalmia Life Care Private Limited ; Date of commencement of CIRP:12.09.2024; List of creditors as on: 17.10.2025.															
List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)															
Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification.	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	SANJAY DALMIA		26.03.2025	18,387,813	6,000,000	Unsecured	NIL	NIL	YES	-	NIL	NIL		12,387,813	Copy of Loan Agreement , sanction Letter not received. Books of A/c of the Corporate Debtor not available
2	DALMIA FINANCE LTD.		29.03.2025	6,176,721	2,525,000	Unsecured	NIL	NIL	YES	-	NIL	NIL	-	3,651,721	Copy of Loan Agreement , sanction Letter not received. Books of A/c of the Corporate Debtor not available
3	CARISSA INVESTMENTS PRIVATE LIMITED		02.06.2025	7,273,030	3,900,000	Unsecured	NIL	NIL	YES	-	NIL	NIL		3,373,030	Copy of Loan Agreement , sanction Letter not received. Books of A/c of the Corporate Debtor not available
4	OVAL INVESTMENT PRIVATE LIMITED		02.06.2025	70,281,350	29,700,000	Unsecured	NIL	NIL	YES	-	NIL	NIL	-	40,581,350	Copy of Loan Agreement , sanction Letter not received. Books of A/c of the Corporate Debtor not available
	Total			102118914.00	42.125.000			0					0.00	59993914.00	